

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH COURT-III**

**Item No.118**  
502/252/ND/2020

**IN THE MATTER OF:**

Adarsh CNC Services Private Limited

...APPELLANT

Vs.

Registrar of Companies NCT of Delhi & Haryana

...RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 15.04.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :

For the Respondent :

**ORDER**

Heard the submissions made by the Counsel for the Appellant. ARoC has stated to have submitted reply in the matter. Counsel for the I.T. Department has appeared and prayed time for filing the report. At request, two weeks' time is granted for filing the report.

List the matter on 10.05.2021.

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**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-sd-

**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**